

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.11.2020

NOTICE

Take notice that the following matters listed on 09.11.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 77 of 2020 Part Heard	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr. With	Ajay Bhargava	Kanti Mohan Rustagi
2.	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	Pankaj Rustagi & Anr. Vs. PEE AAR EXIM Pvt. Ltd. & Anr	Kanti Mohan Rustagi	Ajay Bhargava

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar